NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) J. Konnen.

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2) Shwella Vasndevas for TK Bhaskan

Counsel for

ORDER

Representing Counsel for the petitioner present. PCS appeared for the respondent and filed counter and he is directed to issue a copy of the same to the other side. For hearing the submissions of both sides at their request put up on 20.12.2017.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/ رلا.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)